

Statement showing disposal of targeted cases under Action Plan 2019-20 in Hoshiarpur Sessions Division for the month of February 2020

Sr. No.	Nature of cases targeted (category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20.		
								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
Sh. Ranjit Kumar Jain, Addl. District & Sessions Judge, Hoshiarpur. (Principal Judge Family Court).										
1	25 oldest Execuion Petitions	25	0	0	23	2	92.00	0	0	0
2	All the pending cases instituted upto 31.12.2015	0	0	0	0	0	#DIV/0!	0	0	0
3	All the cases under the prevention of Corruption Act, 1988 which are more than one year old.	0	0	0	0	0	#DIV/0!	0	0	0
4	All the cases under the NDPS Act, 1985 which are more than one year old	0	0	0	0	0	#DIV/0!	0	0	0
5	All the pending cases in which the accused are in custody for period of more than one year	0	0	0	0	0	#DIV/0!	0	0	0
6	Other oldest Civil and Criminal Cases	0	0	0	0	0	#DIV/0!	0	0	0
7	Oldest Family Matter Cases	125	0	0	124	1	99.20	0	0	0
	Total	150	0	0	147	3	98.00	0	0	0

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								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
Sh. Gurjant Singh, Addl. District & Sessions Judge, Hoshiarpur. (Since Retired)										
1	25 oldest Execuion Petitions	25	0	12	13	0	100.00	1	1	0
2	All the pending cases instituted upto 31.12.2015	40	2	8	34	0	100.00	5	3	2
3	All the cases under the prevention of Corruption Act, 1988 which are more than one year old.	0	0	0	0	0	0.00	0	0	0
4	All the cases under the NDPS Act, 1985 which are more than one year old	70	0	41	29	0	100.00	0	0	0
5	All the pending cases in which the accused are in custody for period of more than one year	15	0	2	13	0	100.00	0	0	0
6	Other oldest Civil and Criminal Cases.	0	0	0	0	0	#DIV/0!	0	0	0
	Total	150	2	63	89	0	100.00	6	4	2

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								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
Ms. Neelam Arora, Addl. District & Sessions Judge, Hoshiarpur. (Exclusive Court set up to deal with heinous crime cases against women).										
1	25 oldest Execuion Petitions	0	0	0	0	0	#DIV/0!	0	0	0
2	Cases instituted upto 31.12.2015	0	0	0	0	0	#DIV/0!	0	0	0
3	Oldest Heinous crime case	100	11	11	84	16	84.00	0	0	0
4	Other oldest Civil and Criminal Cases	0	0	0	0	0	#DIV/0!	0	0	0
	Total	100	11	11	84	16	84.00	0	0	0

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								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
Sh. Sandip Kumar Singla, Addl. District & Sessions Judge, Hoshiarpur.										
1	25 oldest Execuion Petitions	25	0	0	19	6	76	0	0	0
2	All the pending cases instituted upto 31.12.2015	44	1	1	35	9	79.55	0	0	0
3	All the cases under the prevention of Corruption Act, 1988 which are more than one year old.	4	0	0	0	4	0	0	0	0
4	All the cases under the NDPS Act, 1985 which are more than one year old	45	0	0	27	18	60.00	0	0	0
5	All the pending cases in which the accused are in custody for period of more than one year	32	0	0	16	16	50	0	0	0
6	Other oldest Civil and Criminal Cases	0	0	0	0	0	#DIV/0!	0	0	0
	Total	150	1	1	97	53	64.67	0	0	0

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								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
Sh. Ranjan Kumar Khullar, Addl. District & Sessions Judge, Hoshiarpur. (Worked as ADJ till 09.12.2019 and from 10.12.2019 working as Addl. Principal Judge Family Court).										
1	25 oldest Execuion Petitions	25	7	5	24	3	88.89	0	0	0
2	All the pending cases instituted upto 31.12.2015	32	0	14	18	0	100.00	0	0	0
3	All the cases under the prevention of Corruption Act, 1988 which are more than one year old.	0	0	0	0	0	0.00	0	0	0
4	All the cases under the NDPS Act, 1985 which are more than one year old	93	0	46	47	0	100.00	0	0	0
5	All the pending cases in which the accused are in custody for period of more than one year	0	0	0	0	0	#DIV/0!	0	0	0
6	Other oldest Civil and Criminal Cases	0	0	0	0	0	#DIV/0!	0	0	0
7	Oldest Family Matter Cases	0	58	0	26	32	44.83	0	0	0
	Total	150	65	65	115	35	76.67	0	0	0

TOTAL CASES

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								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
Sh. Kuldip Singh Cheema, Addl. District & Sessions Judge, Hoshiarpur.										
1	25 oldest Execuion Petitions	25	0	0	23	2	92.00	0	0	0
2	125 oldest Cases Family Matter cases	0	0	0	0	0	#DIV/0!	0	0	0
3	All the pending cases instituted upto 31.12.2015	24	2	2	20	4	83.33	0	0	0
4	All the cases under the prevention of Corruption Act, 1988 which are more than one year old.	0	0	0	0	0	#DIV/0!	0	0	0
5	All the cases under the NDPS Act, 1985 which are more than one year old	101	0	0	93	8	92.08	0	0	0
6	All the pending cases in which the accused are in custody for period of more than one year	0	0	0	0	0	#DIV/0!	0	0	0
7	Other oldest Civil and Criminal Cases	0	0	0	0	0	#DIV/0!	0	0	0
	Total	150	2	2	136	14	90.67	0	0	0

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								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
Total of ALL THE SUPERIOR COURTS AS ON 30.06.2019										
1	25 oldest Execuion Petitions	125	7	17	102	13	88.70	1	1	0
2	All the pending cases instituted upto 31.12.2015	140	5	25	107	13	89.17	5	3	2
3	All the cases under the prevention of Corruption Act, 1988 which are more than one year old.	4	0	0	0	4	0.00	0	0	0
4	All the cases under the NDPS Act, 1985 which are more than one year old	309	0	87	196	26	88.29	0	0	0
5	All the pending cases in which the accused are in custody for period of more than one year	47	0	2	29	16	64.44	0	0	0
6	Other oldest Civil and Criminal Cases	0	0	0	0	0	#DIV/0!	0	0	0
7	Oldest Heionous crime cases	100	11	11	84	16	84.00	0	0	0
8	125 oldest Cases Family Matter cases	125	58	0	150	33	81.97	0	0	0
	Total	850	81	142	668	121	84.66	6	4	2

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Name of the Court :Ms. Monica Sharma, CJ(SD), Hoshiarpur								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	50	2	2	49	1	98	0	0	0
B	All the pending casses which were instituted upto 31.12.2014	38	3	4	32	5	86.49	3	3	0
C	All the pending cases in which the accused are in custody for period of more than six months	3	0	1	1	1	50	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	4	0	1	3	0	100.00	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	105	3	0	97	11	89.81	0	0	0
F	Total	200	8	8	182	18	91	3	3	0

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Name of the Court :Sh. Amit Malhan, CJM, Hoshiarpur								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	50	2	2	46	4	92	1	1	0
B	All the pending casses which were instituted upto 31.12.2014	37	3	1	37	2	94.87	2	1	1
C	All the pending cases in which the accused are in custody for period of more than six months	4	0	1	3	0	100.00	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	1	0	0	1	0	100.00	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	108	2	3	104	3	97.20	0	0	0
F	Total	200	7	7	191	9	95.5	3	2	1

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Name of the Court : Ms. Himanshi Galhotra ACJ(SD)-cum-Principal Magistrate Juvenile Justice Board, Hoshiarpur								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	JJB enquiries more then 4 month old	12	0	0	10	2	83.33	0	0	0
B	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	188	3	3	144	44	76.60	0	0	0
C	Total	200	3	3	154	46	77	0	0	0

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Name of the Court : Sh. Rajinder Singh, CJ(JD), Hoshiarpur								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	48	0	0	29	19	60.4167	0	0	0
B	All the pending casses which were instituted upto 31.12.2014	65	1	1	38	27	58.46	3	3	0
C	All the pending cases in which the accused are in custody for period of more than six months	0	0	0	0	0	0	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	0	0	0	0	0	#DIV/0!	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	87	2	2	68	19	78.16	0	0	0
F	Total	200	3	3	135	65	67.5	3	3	0

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Name of the Court :Ms. Babita, CJ(JD), Hoshiarpur								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	50	3	3	35	15	70	0	0	0
B	All the pending casses which were instituted upto 31.12.2014	39	5	3	36	5	87.80	7	7	0
C	All the pending cases in which the accused are in custody for period of more than six months	4	0	0	3	1	75	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	4	0	0	4	0	100.00	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	103	1	3	84	17	83.17	0	0	0
F	Total	200	9	9	162	38	81	7	7	0

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Name of the Court :SH. Chandan Hans, CJ(JD), Hoshiarpur								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	23	1	1	20	3	86.96	0	0	0
B	All the pending cases which were instituted upto 31.12.2014	52	5	5	35	17	67.31	1	1	0
C	All the pending cases in which the accused are in custody for period of more than six months	0	0	0	0	0	0	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	13	0	0	13	0	100	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	112	3	3	79	33	70.54	0	0	0
F	Total	200	9	9	147	53	73.5	1	1	0

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Name of the Court :Ms. Jasleen Narang, CJ(JD), Hoshiarpur								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	41	2	5	30	8	78.95	0	0	0
B	All the pending cases which were instituted upto 31.12.2014	54	10	3	54	7	88.52	8	5	3
C	All the pending cases in which the accused are in custody for period of more than six months	0	0	0	0	0	0	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	24	1	5	18	2	90.00	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	81	8	8	66	15	81.48	0	0	0
F	Total	200	21	21	168	32	84	8	5	3

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Name of the Court :Ms. Shaveta Thakur, CJ(JD), Hoshiarpur								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	30	0	0	24	6	80	0	0	0
B	All the pending cases which were instituted upto 31.12.2014	34	6	4	25	11	69.4444	2	0	2
C	All the pending cases in which the accused are in custody for period of more than six months	0	0	0	0	0	0	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	16	2	3	14	1	93.33	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	120	0	1	86	33	72.27	0	0	0
F	Total	200	8	8	149	51	74.5	2	0	2

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Name of the Court : Ms. Amandeep Kaur, ACJ(SD), Dasuya								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	50	2	2	44	6	88	0	0	0
B	All the pending cases which were instituted upto 31.12.2014	5	3	0	7	1	87.50	2	2	0
C	All the pending cases in which the accused are in custody for period of more than six months	0	0	0	0	0	0	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	2	0	0	2	0	100.00	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	143	2	5	115	25	82.14	0	0	0
F	Total	200	7	7	168	32	84	2	2	0

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Name of the Court :Ms. Ekta Sahota CJ(JD), Dasuya (Since Transferred)								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	28	0	12	16	0	100	0	0	0
B	All the pending cases which were instituted upto 31.12.2014	32	4	10	26	0	100	0	0	0
C	All the pending cases in which the accused are in custody for period of more than six months	5	1	3	3	0	100	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	1	0	1	0	0	0	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	134	2	41	95	0	100	0	0	0
F	Total	200	7	67	140	0	100	0	0	0

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Name of the Court : Sh. Varinder Kumar PCS, CJ(JD), Dasuya								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	50	0	0	44	6	88	0	0	0
B	All the pending cases which were instituted upto 31.12.2014	40	0	0	30	10	75.00	1	1	0
C	All the pending cases in which the accused are in custody for period of more than six months	0	0	0	0	0	0	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	6	0	0	6	0	100	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	104	0	0	76	28	73.08	0	0	0
F	Total	200	0	0	156	44	78	1	1	0

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Name of the Court :Ms. Renu Goyal CJ(JD), Dasuya								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	18	0	1	13	4	76.47	0	0	0
B	All the pending cases which were instituted upto 31.12.2014	19	0	0	11	8	57.89	1	1	0
C	All the pending cases in which the accused are in custody for period of more than six months	7	1	2	6	0	100	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	5	1	0	6	0	100	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	151	4	3	109	43	71.71	0	0	0
F	Total	200	6	6	145	55	72.5	1	1	0

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Name of the Court :Ms. Rajwinder Kaur, ACJ(SD), Mukerian								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	50	3	3	36	14	72	1	0	1
B	All the pending cases which were instituted upto 31.12.2014	66	6	0	52	20	72.22	2	1	1
C	All the pending cases in which the accused are in custody for period of more than six months	2	0	0	0	2	0	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	32	0	0	28	4	87.50	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	50	1	7	35	9	79.55	0	0	0
F	Total	200	10	10	151	49	75.5	3	1	2

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Name of the Court :Ms. Prabha Prashar, CJ(JD), Mukerian								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	50	0	0	4	46	8	1	0	1
B	All the pending cases which were instituted upto 31.12.2014	94	1	0	45	50	47.37	5	1	4
C	All the pending cases in which the accused are in custody for period of more than six months	0	0	0	0	0	0	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	8	1	1	5	3	62.50	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	48	1	2	18	29	38.30	0	0	0
F	Total	200	3	3	72	128	36	6	1	5

TOTAL CASES

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Name of the Court :Ms. Amandeep Kamboj, ACJ(SD), Garhshankar								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	50	0	0	28	22	56	0	0	0
B	All the pending casses which were instituted upto 31.12.2014	55	0	0	40	15	72.73	4	4	0
C	All the pending cases in which the accused are in custody for period of more than six months	0	0	0	0	0	#DIV/0!	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	1	0	0	0	1	0	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	94	0	0	87	7	92.55	0	0	0
F	Total	200	0	0	155	45	77.5	4	4	0

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Name of the Court :Ms. Navreet Kaur, CJ(JD), Garhshankar								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	44	0	0	41	3	93.18	0	0	0
B	All the pending casses which were instituted upto 31.12.2014	78	1	0	45	34	56.96	1	0	1
C	All the pending cases in which the accused are in custody for period of more than six months	0	0	0	0	0	0	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	1	0	0	1	0	100	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	77	0	1	59	17	77.63	0	0	0
F	Total	200	1	1	146	54	73	1	0	1

Sr. No.	Nature of cases targeted (category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20.		
Name of the Court :Ms. Heena Aggarwal, CJ(JD), Garhshankar								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	12	1	0	7	6	53.85	0	0	0
B	All the pending casses which were instituted upto 31.12.2014	54	0	4	33	17	66.00	1	0	1
C	All the pending cases in which the accused are in custody for period of more than six months	0	0	0	0	0	0	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	0	0	0	0	0	0	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	134	6	3	86	51	62.77	0	0	0
F	Total	200	7	7	126	74	63	1	0	1

	Nature of cases targeted (category wise)	Number of cases identified as on 01.04.2019	Cases included	Cases Excluded	Disposal upto the end of the month	Balance at the month	Percentage of disposal upto the end of the month	10 and more than 10 years old cases targeted under Action Plan 2019-20.		
Total of ALL THE SUBORDINATE COURTS								Such cases as on 01.04.2019	Disposal during the month	Balance at the end of Month
A	50 Oldest Execution Petitions	644	16	31	466	163	74.09	3	1	2
B	All the pending casses which were instituted upto 31.12.2014	762	48	35	546	229	70.45	43	30	13
C	All the pending cases in which the accused are in custody for period of more than six months	25	2	7	16	4	80.00	0	0	0
D	All the pending cases under Section 138 of NI Act instituted upto the year 2015	118	5	11	101	11	90.18	0	0	0
E	Other oldest Civil and Criminal Cases in case total of A to D is less than 200.	1839	38	85	1408	384	78.57	0	0	0
F	JJB enquiries more then 4 month old	12	0	0	10	2	83.33	0	0	0
G	Total	3400	109	169	2547	793	76.26	46	31	15
	Grand Total	4250	190	311	3215	914	77.86			